

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.28/(MAH)/2015

CORAM:

Present:

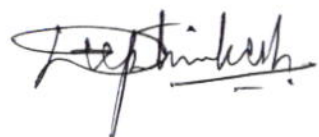

SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: Mr. Kailash Ramchand Dewani  
V/s.  
M/s. SNT Controls Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Dr. Deepthi Mukesh	Adv. for petitioner	
2.	Swapnil Ambare	Adv. for Respondent	

**ORDER**

**TCP 28/397-398/NCLT/MB/MAH/2017**

1. Learned Representatives of both sides are present.
2. By Order of the Bench, adjourned to **02.02.2018**.
3. Communicated to both the sides.

**Sd/-**  
**M.K. SHRAWAT**  
Member (Judicial)

Date: 04.12.2017

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